

Shri T. K. Chaudhuri: For the coming year, a sum of Rs. 20 lakhs has been provided for the work of this Research Programmes Committee. May I know the directions of this research, and the reasons why this increased provision has been thought necessary?

Shri Nanda: There is a total provision of Rs. 50 lakhs made in the Plan. During the first year, only a sum of Rs. 2 lakhs was spent. For the coming year, it will be Rs. 20 lakhs. The remaining amount will be spent during the remaining years of the Plan period.

Shri B. S. Murthy: What happens in case two universities take one and the same subject?

Shri Nanda: In such cases, the Committee asks one of the universities to take up one subject, and the other university is given some other subject.

FIVE YEAR PLAN PUBLICITY

*1397. **Shri Bahadur Singh:** (a) Will the Minister of Information and Broadcasting be pleased to state the number of field publicity officers recruited recently for each State to publicise the Five Year Plan in the country?

(b) Were all the appointments made at one time or by stages?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Of the 32 posts of officers sanctioned for field publicity work, 21 have been filled temporarily in consultation with the Union Public Service Commission, by selection by an *ad hoc* Committee, pending final recruitment through Union Public Service Commission. These officers have not been recruited for any particular States but will work in different regions of India comprising various States.

(b) By stages.

Shri Bahadur Singh: May I know the number of persons appointed in the first batch, and the qualifications taken into consideration for their appointment?

Dr. Keskar: The officers are for different sorts of work. For each and every sort of work, the qualifications are different. I would not be able to give here the list of those qualifications, but I might say that all persons even recruited temporarily must possess the minimum qualifications meant for the particular post.

Pandit K. C. Sharma: Advertised for the post.

Shri N. Sreekantan Nair: May I know, Sir, whether histrionic talent comes within the qualifications, as is evident from a case in Travancore-Cochin State where.....

Mr. Deputy-Speaker: Let us not go into argument. The hon. Member may put a question whether histrionic talents are also included, and then let the answer be given.

Dr. Keskar: Histrionic talent is also one of the considerations. I will not be able to say off-hand, but there are jobs where histrionic talents are also required. But I cannot say whether it is in this list.

Shri Velayudhan: May I know, Sir, whether all these appointments were made in consultation with the UPSC or whether the UPSC has now advertised for all these posts which are already filled?

Dr. Keskar: The hon. Member has not listened carefully to my reply. The moment the supplementary demand was passed, we went to the UPSC. We had a discussion with them and we explored the possibility whether appointments to these posts could be made within the shortest possible time by the Public Service Commission. They expressed their inability to recruit all these personnel during that short time. They said they would require about 4—6 months, and in view of the fact that within that time the sum that was granted by Parliament would have elapsed, we asked, and they agreed, that a few appointments might be made so that the work might be begun.

श्री रघुनाथ सिंह: हम यह जानना चाहते हैं कि कम से कम कौन सी परीक्षा उसके लिये आवश्यक है, इंटेंस या बी० ए०, कम से कम क्या क्वालीफिकेशन उनके लिये रखी गई है :

Mr. Deputy-Speaker: For each particular post, there is a minimum qualification. What is the meaning of asking 'कम से कम'?

Shri Raghunath Singh: I am asking for the officers.

Mr. Deputy-Speaker: True. A music teacher is different from a dancing teacher.

Shri B. S. Murthy: May I know, Sir, whether the rules of reservation apply to these posts, and if so, how many Scheduled Caste and Scheduled Tribe candidates have been appointed?

Dr. Keskar: I will require notice.

Pandit C. N. Malviya: What is the proposed *modus operandi* for these officers? For example, if they pass some examination in Hindi without passing the B.A. or F.A. examination, will they be taken up?

Dr. Keskar: The posts are of a very varied sort and it will not be possible for me to lump them all together. For example, there are some posts in which Hindi is required, but there are others where no Hindi is required. There are some posts for which a degree will not be required, e.g. the posts of cameramen and photographers.

Pandit C. N. Malviya: What will be the *modus operandi*?

Mr. Deputy-Speaker: The Union Public Service Commission.

Pandit C. N. Malviya: There must be some *modus operandi*. Will they simply lecture?

Mr. Deputy-Speaker: The hon. Member is embarking on a lecture on the question as to what is the *modus*

operandi. So far as selection is concerned, the Union Public Service Commission does it. That is what the hon. Minister said. Regarding qualifications, they differ from post to post.

श्री एम० एल० द्विवेदी: क्या यह सच है कि जो लोग पब्लिक सर्विस कमीशन के सामने परीक्षा के लिये जाते हैं उनके लिये यह जरूरी है कि वह किसी एक खास क्रिस्म की पोशाक पहन कर आवें और यदि खास पोशाक नहीं पहनते हैं तो उनको रिजेक्ट कर दिया जाता है ?

Dr. Keskar: That is for the Home Ministry to answer.

EXPORT ORGANISATIONS AT PORTS

*1398. **Shri Nanadas:** Will the Minister of Commerce and Industry be pleased to state the progress made by the Special Officer, appointed for the setting up of export organisations in ports?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No officer was appointed specially for this purpose. These matters are dealt with by the Export section of the Ministry which was recently strengthened.

Shri Nanadas: May I know what special steps Government have taken for promoting the export trade in tobacco?

Shri T. T. Krishnamachari: A sub-committee of the Indian Central Tobacco Committee has been constituted to look after this work of promotion of export. We have recently appointed two officers to go abroad and find out the marketing possibilities of tobacco.

MISAPPROPRIATION OF FUNDS AT BHAKRANANGAL PROJECT

*1399. **Shri L. N. Mishra:** Will the Minister of Irrigation and Power be pleased to refer to the answer given to starred question No. 670 asked on